

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 102
IA-1297/ND/2021
(IB)-274(ND)2018

IN THE MATTER OF:

M/s. Ashutosh Steels Pvt. Ltd.	...	Applicant
Vs.		
M/s. Royal Pressing and Components Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC.

Order delivered on 12.07.2021

Coram:

P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA-1297/ND/2021:

The Court Officer is directed to check the status of the application and put up the same before the Members to enable them to look into the matter.

List on **26.08.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
P.S.N PRASAD
MEMBER (JUDICIAL)

UPASANA